

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 19th November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 126/2015 (SZ)	V. Meghanathan Vs. Secy. to Govt., PWD, Chennai	
2.	Original Application No. 1/2013 (M.A No. 33/2013, M.A No. 65/2013, M.A No. 172/2013, M.A No. 173/2013 & M.A No. 549/2013) (PH)	Sarang Yadwadkar & Ors. Vs Mrs. Anjali Dinkar Datar & Ors.	Mr. Asim Sarode, Adv. for Applicant Mr. Pallay Shisodia, Adv. for R - 1 Mr. Arvind S. Avhad, Adv. for R - 2 Mr. Kailash Pandey, Adv. for R - 3 Mr. Mukesh Verma, Adv. for R - 4
FOR ADMISSION			
3.	M.A. No. 1209/2015 in Original Application No. 19(T _{Hc})/2013	Court on its own motion Vs State of Punjab & Ors.	Ms. Richa Kapoor, Adv. for Applicant in M.A. No. 1209/2015
AFTER NOTICE			
4.	M.A. No. 1099/2015 in Original Application No. 250/2014	Krishan Kant Singh Vs. Triveni Engg. & Industries Ltd., Ramkola Kushinagar	Anunaya Mehta, Adv. for Applicant Mr. Chetan Sharma, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-5 Ms. Panchjanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for CGWA
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 404/2015	New Delhi Television Ltd. (NDTV) Vs. Ministry of Shipping & Ors.	Luthra & Luthra Law Offices Mr. B. V. Niren, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Mr. Atmaram N. S. Nadkarni, AG with Mr. Datta Prasad Lawande, Adv. for R-6 Mr. Jogy Scaria, Adv. for State of Kerala Mr. Som Raj Choudhury, Adv. for R-11 Dr. Abhishek Attrey, Adv. for U.T. of Lakshadweep Mr. Abhimanyu Garg, Adv. for Govt. of Puducherry Mr. Boddy A. Ranganaohan, Adv. for R-15

FOR HEARING

6.	Review Application No. 06/2015 in Original Application No. 14/2013 (M.A No. 124/2015)	Narahari Tarai & Ors. Vs MoEF & Ors.	Mr. R.S. Suri, Sr. Adv. along with Ms. Pallavi Tayal Chadda, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 3 to 5 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 6 Mr. Raj Kumar Gupta, Adv. for R – 7 & 8 Mr. Rohit Choudhary, Adv. Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO Mr. Shibashish Misra, Adv. for State of Odisha
7.	Appeal No. 19/2015 (M.A No. 355/2015)	Chadha Papers Ltd. Vs U.P. P.C.B. & Anr.	Ms. Meenakshi Arora, Sr. Adv. along with Mr. Ranjit Prakash, Adv. for Appellant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R-5 Mr.A. K. Prasad & Mr.Jigal Chankapa, Advs.
8.	Original Application No. 31/2015 (M.A No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsbery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv. for R-5
9.	Appeal No. 106/2015 (M.A. No. 1149/2015)	Gram Sarai Vikas Samiti (Regd.) Vs. MoEF & Ors.	Ms. Antima Bazaz, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Sunil Prakash Sharma for R-4 Mr. Mukesh Verma, Adv. for R-5
10.	Original Application No. 124/2015	Sumitra Devi Vs CPCB & Ors.	Ms. Isha Agarwal, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. Lokendra Singh Kachhawa, Adv. for R-3 Mr. Amit Lubhaya, Adv. for R-4 Mr. S. S. Shamsbery, AAG with Mr. Preeti Bhardwaj, Adv. for R-5 Mr. Anil Grover, AAG for R-6 to 8
11.	Original Application No. 145/2015 (M.A No. 430/2015, M.A. No. 1124/2015 & M.A. No. 1140/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for R-9 Mr. Aditya Parolia, Adv. for Ganpati Builders Mr. Bibhav Vatika, Adv. for Noticee Mr. Rajendra Prasad Saxena, Adv. for Noticee No. 10 Mr. Raman Yadav & Mr. Dalsher Singh, Adv. for State of U.P. Mr. Ajit Sharma, Adv. for R–12 Mr. Ankit Rajgarhia, Adv.
12.	Original Application No. 391/2015 (M.A. No. 930/2015 M.A. No. 1202/2015)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 & 5 Mr. B. V. Niren, Adv. for R-4 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. for R-7 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-8

13.	M.A. No. 1025/2015 in Application No. 107/2014 (WZ)	Niraj Naik Vs. Palacio Property Developers Pvt. Ltd. & Ors.	Mr. Siddhesh Kotwal, Adv. for Applicant Mr. Sarvesh Kamat, Adv. for R-1 Mr. S. Bhalla, Adv. for R-10 Mr. Anshuman Srivastava & Mr. Ravi Kant, Adv. for State of Goa
14.	Original Application No. 93/2014 (M.A No. 412/2014)	Nirmala Ganga Mata Sangh Society Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Mukesh Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Agney Sail, Adv. for R-5
15.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Ms. Pragati Neekhara, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA
16.	Original Application No. 487/2014 (M.A. No. 867/2014, M.A. No. 161/2015 & M.A. No. 1151/2015)	Madan Lal Vs. UOI & Ors	Mr. T. S. Chauhan Mr. Suryanarayan Singh, Addl. AG, State of HP Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. for R-9 Mr. D. K. Thakur, Adv. for HP PCB Mr. Aviral Dhingra, Adv.
17.	Original Application No. 448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 734/2015)	U.R. Beniwal Vs State of Raj. & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Ravi Bhandari, Amicus Curiae Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R - 10
18.	M.A No. 832/2014 & M.A. No. 808/2015 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
19.	Original Application No. 20(T _{HC})/2015	Ramesh Vs State of Rajasthan & Ors.	
20.	Original Application No. 446 (T _{HC})/2013 (CW 7932/11)	Multan Singh Vs State of Raj. & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R - 10
21.	Original Application No. 21(T _{HC})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, Adv. for R – 4 to 6 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R - 7 Mr. A.R. Takkar, Adv. for R – 8 & 9

			Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
22.	Original Application No. 199/2014 (M.A. No.843/2015)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for Telangana P.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh Mr. Anil Grover, AG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr. K.V. Jagdishvaran, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for State of Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for State of Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo, Adv. Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for DCB Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar & Mr. Subashchandra Sagar, Adv.
23.	Original Application No. 59/2012 (M.A No. 203/2013, M.A No. 887/2013 & M.A No. 134/2015)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9

			Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R - 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda, Adv. for Noticee 10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. S.K. Agarwal, Adv. for Unit No. 30
24.	Original Application No. 133/2014	Mukesh Yadav Vs State of U.P. & Ors.	Ms. Antima A. Bajaz, Adv. for Applicant Ms. Savitri Pandey, Adv. for R – 1 & 2 Mr. Ravindra Kumar, Adv. for R – 3 Mr. R.B. Singhal, Sr. Adv. along with Mr. Atif Suhrawardy, Adv. for R – 4 & 5 Mr. A.K. Prasad, Adv. for R – 6 & 7 Mr. Raj Kumar, Adv. with Mr. S. L. Gundli
CASES OF COURT NO. 2			
FOR ADMISSION			
25.	Original Application No. 455/2015 (M.A. No. 1046/2015 & M.A. No. 1213/2015)	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant
26.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Ms. Aprajita Mukherjee, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
27.	Original Application No. 171/2015 (M.A.No.510/2015 & M.A. No. 1148/2015)	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Ms. Parul Gupta, Adv. for the Applicant Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-1 Mr. S. Guru Krishna Kumar, Sr. Adv. with Mr. Prashant Mathur, Adv. for R-2 Mr. Vishwendra Verma & Mr. Shivali, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 & 5
28.	Original Application No. 263/2015	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Mr. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-3 Mr. Rajkumar, Adv. for R-4
FOR HEARING			
29.	R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013)	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Adv. for Review Applicant Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9

			Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11 Mrs. C.K Sucharita, Adv. For R-13
30.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----
31.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra and Mr. M.P. Sahay, Adv. For R-1 Mr. Biraja Mahapatra, Adv. for R-2. Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. For R-10 Mr. Sanjay Gupta, Adv. For R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. For Delhi Cantonment Board Mr. Arun K. Sharma with Mr. Varun Sharma, Adv. for R-36 Mr. Makesh Kumar Sharma, Adv. For DDA
32.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7
33.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. for the Applicant Ms. Savitri Pandey, Adv.for R-1 to 3&5 to 7 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Adv. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9

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